

BEFORE THE NATIONAL GREEN TRIBUNAL,**WESTERN ZONE BENCH, PUNE****O.A.NO. 57 OF 2022 (WZ)**

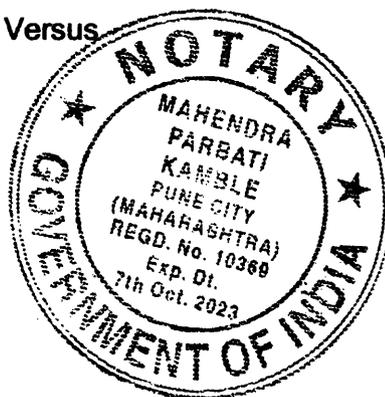
Shri Mahesh Kashinath Ranawade

.....Applicant

Versus

State of Maharashtra &Ors

.....Respondents

MOST RESPECTFULLY SHEWETH

I, Sunil P. Marale, Age 53 years, Metropolitan Planner, PMRDA do hereby states on solemn affirmation as under,

1. I am working as Metropolitan Planner in Pune Metropolitan Region Development Authority, (Henceforth has been referred as PMRDA for the sake of brevity) and I am authorized to file the Affidavit before this Hon'ble Tribunal on behalf of PMRDA. R-05.
2. At the outset I deny all the contentions and/or statements and/or allegation contained in present Original Application to the extent those are contrary to and/or inconsistent with what is stated in the present Affidavit. Nothing contained in the Original Application should deem to be admitted by the answering Respondent for the want of specific traverse unless the same would be specifically admitted herein below. I crave leave of this Hon'ble Tribunal to file an additional Affidavit as and when the occasion so arises.



3. It is submitted that the present Original Application is filed relating to a township project namely, "Urban life Ventures" at village: Nande, Taluka Mulshi, Dist: Pune. The present OA is filed seeking the removal of road and to restore to its original condition and stop construction alleging to be illegal and constructed on the bank of Mula river.
4. It is submitted that PMRDA has not granted any commencement certificate, building permission, revision for revalidation for the construction of the road and / or the project in question herein.
5. This Hon'ble Tribunal may kindly be passed an order under law. Answering Respondent will always be subject to the order of this Hon'ble Tribunal.

Pune

Dated : 18/5/2023

Respondent No.05





VERIFICATION

1. Sunil P. Marale, Age 53 years, Metropolitan Planner, PMRDA, the authorized signatory for PMRDA do hereby state on solemn affirmation that what is stated in foregoing paras is true and correct to the best of my knowledge and belief.

Solemnly affirmed at Pune)

This day of May, 2023)

Explained & Interpreted by me)

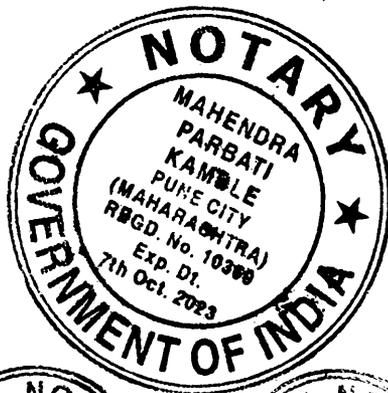
Respondent No.05

Before me

Advocate for the Deponent

Identified by me

18 MAY 2023



BEFORE ME

**MAHENDRA PARBATI KAMBLE
NOTARY, GOVT. OF INDIA
PUNE CITY (MAHARASHTRA)
REGD. No.10369**

